Annexure-5

Name of the corporate debtor: ARSS INFRASTRICTURE PROJECTS LIMITED; Date of commencement of CIRP: 30.11.2021; List of creditors as on:11.09.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC					
1	State Bank of India		20.12.2021	23,98,52,67,728	23,98,52,67,728	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist- Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal	nil	NO	59.66%	nil	NO	NIL	NIL	
							Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar,, Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area : 3750 sqft Land at Rayagada of Tehsil Rayagada. In the name : Sri Anil Agarwal Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang) , Tehsil:- Khurda In the name : Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500 Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No. : 185/12, Plot No. 4/434/697 (Corresponding GA Plot No: VIP-157) Kisam- Gharbari								
							Kisam-Gharbari Total Area : Ac 4.123 Land, Work Shop – 5000 Sqft, Workshop Office – 6000 Sqft, Office (G+3)Building Block (A) G.Floor:3300 Sqft, 1st Floor : 3300 Sqft, 2nd Floor:1875 Sqft, 3rd Floor:1875 Sqft& Office (G+3)Building Block (B) G.Floor, 1st Floor, 2nd Floor, 3rd Floor 3036 Sqft each at Gadakana, Sector A, Zone D, MIE BBSR In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co'o'Office Buildingj; Kisam- Gharbari, Total Area :Ac 0.901 Dec Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of Sri Mohanlal Agarwal Khata No.:1426/353, Plot No. : 1106 Corresponding to GA Plot No N-1/93 Kisam- Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Sunil Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Rajesh Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name : SmtSanju Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead Land at JayadevVihar, Bhubaneswar In the Name : Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No : 780, Plot No : 878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI mortgage), Kisam: Gharabari Land at Badapada, Tehsil-Bhanjanagar In the Name : ARSS Infrastructure Projects Ltd. Khata No : 988/21 Plot No : 182; Total Area : Ac.2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-Bhanjanagar In the Name : ARSS Infrastructure Projects Ltd. Khata No : 988/12, Plot No : 181/5091 Total Area : Ac.4.710 (Extension of BOI mortgage) Land at Baishipada & Kharabhuin (Near Charichhak), Tehsil- Khajuripada, In the Name : ARSS Infrastructure Projects Ltd. Kisam- Gharbari Khata 6239 43								
2	Bank of India,		15.12.2021	1,26,95,26,010	1,26,95,26,010	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist- Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar,, Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92)	nil	NO	3.16%	nil	NO	NIL	NIL	

							Land at BhuduKaMahugharahill, Tehsil- KukudakhandI (Near KukudaChandi - Berhampur) In the Name of : ARSS Infrastructure Projects Ltd. Khata5 11 369 105 Plot 3622 3623 3624, 3627, 3628, 135 3625, 3617, 3619, 3618 Area Ac 0.820A c 4.436 Ac 0.440 Kisam: BudukaMouza (Total 8 plots) 6 plots – Ac.2.903 dec.-Gharabari 2 plots – Ac.2.793 dec.- Agricultural Mahugharhill 2 plots – Ac.820 dec. - Agricultural Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No- 1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar. Kisam- Gharbari Area : Ac 0.249 dec. Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal Land at Mouza : Champajhar, Tehsil-Khurda PS : Khurda, Khata : 436/22, Plot No-481/1362, Kisam- Gharbari Area : Ac 2.100 dec Standing in the name of : ARSS Stones Pvt. Ltd. Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total Area: Ac 2.900dec, Kisam- Gharbari , Standing in the name of : Rajesh Agarwal Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh Agarwal.								
3	IDBI Bank Ltd		16.12.2021	2,17,37,42,472	2,17,37,42,472	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist- Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94	nil	NO	5.41%	nil	NO	NIL	NIL	
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Ranibha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar, Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area : 3750 sqft Land at Rayagada of Tehsil Rayagada. In the name : Sri Anil Agarwal Khata No: 501/360, Plot No: 143/1 Kisam- Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang) , Tehsil:- Khurda In the name : Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500 Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No. : 185/12, Plot No. 4/434/697 (Corresponding GA Plot No: VIP-157) Kisam- Gharbari Total Area : 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR In the name of Sri Sunil Agarwal & Smt. Sabita Agarwal								
							In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office Building); Kisam- Gharbari,Total Area :Ac 0.901 Dec Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of Sri Mohanlal Agarwal Khata No.:1426/353, Plot No. : 1106 Corresponding to GA Plot No N-1/93 Kisam- Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Sunil Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name : Sri Rajesh Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name : SmtSanju Agarwal, Total Area : 122.83 sqmts, Kisam: Homestead Land at JaydevVihar, Bhubaneswar In the Name : Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No : 780, Plot No : 878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI mortgage), Kisam: Gharabari Land at Badapada, Tehsil-Bhanjanagar In the Name : ARSS Infrastructure Projects Ltd. Khata No : 988/21 Plot No : 182; Total Area : Ac.2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-Bhanjanagar In the Name : ARSS Infrastructure Projects Ltd. Khata No : 988/12, Plot No : 181/5091 Total Area : Ac.4.710 (Extension of BOI mortgage) Land at Baishipada & Kharabhuin (Near Charichhak), Tehsil- Khajuripada, In the Name : ARSS Infrastructure Projects Ltd. Kisam- Gharbari Khata 6239 43 Plot 672, 669, 670, 671, 6731 056, 1150 Area Ac 4.260 Ac 4.010 Land at BhuduKaMahugharahill, Tehsil- KukudakhandI (Near KukudaChandi - Berhampur) In the Name of : ARSS Infrastructure Projects Ltd. Khata5 11 369 105								
4	Punjab National Bank		15.12.2021	6,62,19,85,414	6,62,19,85,414	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist- Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Ranibha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar, Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92)	nil	NO	16.47%	nil	NO	NIL	NIL	

							Kisam: BudakaMouza (Total 8 plots) 6 plots – Ac.2.903 dec.-Gharabari 2 plots – Ac.2.793 dec.- Agricultural Mahagharhill 2 plots – Ac.820 dec. - Agricultural Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No- 1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar. Kisam- Gharbari Area : Ac 0.249 dec. Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal Land at Mouza : Champajhar, Tehsil-Khurda PS : Khurda, Khata : 436/22, Plot No-481/1362, Kisam- Gharbari Area : Ac 2.100 dec Standing in the name of : ARSS Stones Pvt. Ltd. Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total Area: Ac 2.900dec, Kisam- Gharbari , Standing in the name of : Rajesh Agarwal Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Aadwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh Agarwal. Kisam: Homestead								
5	Kotak Mahindra Bank		17.12.2021	25,71,38,904	25,71,38,904	Secured	Personal guarantee of two promoters Mr Subash Agarwal & Mr. Rajesh Agarwal.	nil	NO	0.64%	nil	NO	NIL	NIL	
6	ICICI Bank		16.12.2021	46,99,84,395	46,99,84,395	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist- Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Ranibha), Dist-Ganjam	0	NO	1.17%	0	0	0	0	
							In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 Land and Building at IR.C. Village, Bhubaneswar, Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area : 3750 sqft Land at Rayagada of Tehsil Rayagada. In the name : Sri Anil Agarwal Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang) , Tehsil:- Khurda In the name : Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500 Land and G+2 storied Building at IR.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No. : 185/12, Plot No. 4/434/697 (Corresponding GA Plot No: VIP-157) Kisam- Gharbari Total Area : 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR In the name of Sri Sunil Agarwal & Smt. Sabita Agarwal Khata No: 495, Plot No: N-2/85 Kisam- Gharbari Total Area : Ac 0.124 dec Land at Chhotarma, Tehsil-Khurda In the name : ARSS Stones (P) Ltd Khata No: 556/19, 500 Plot No: 1848,1817,1802,1798, 1799,1803, 1822,1818/2126,1819, 1835,1810,1811,1850, 1853,1804, 1806,1807,1852,1856,1859,1861 Kisam-Gharbari Total Area : Ac 4.123								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No- 1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar. Kisam- Gharbari Area : Ac 0.249 dec. Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal Land at Mouza : Champajhar, Tehsil-Khurda PS : Khurda, Khata : 436/22, Plot No-481/1362, Kisam- Gharbari Area : Ac 2.100 dec Standing in the name of : ARSS Stones Pvt. Ltd. Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total Area: Ac 2.900dec, Kisam- Gharbari , Standing in the name of : Rajesh Agarwal Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Aadwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh Agarwal. Kisam: Homestead								
7	Edelweiss Asset Reconstruction Company Limited		26.02.2022	4,19,50,79,968	4,19,50,79,968		'Movable Property The whole of borrower's current assets pertaining to the contract both present and future including: 1. Book debts, receivables, outstanding money claims, demands, bills, contracts, engagements and securities belonging to or held by the Borrower, and which are now due and owing or accruing and which are now due and owing or accruing and which are now due and owing or accruing and which may at any time here after during the continuance of security become due and owing or accured to the borrower. 2. Stocks of raw materials, finished and semi-finished goods, goods in process and consumable stores, which are now lying stored in or which may hereafter from time to time during the continuance of security be lying stored in or brought into or be in or about the factories and godowns of the borrower or warehouses, wherever situated. 3. Related movables in the course of transit or delivery, whether now belonging or which may hereafter belong th the borrower or which may be held by any person at any place within or outside India to the order or disposition of the borrower and all documents of title including bills of lading, shipping documents, policies of insurance and other instruments and documents relating to such movables together with benefits of all right thereto. Creation of above securities were recorded vide the following documents: 1. Deed of Hypothecation of Current Assets dated 12.12.2009 2. Deed of Hypothecation of Current Assets dated 15.12.2010 3. Deed of Hypothecation of Current Assets dated 15.12.2010. Estimated Value of the Aforementioned Security. Fixed Assets: Not applicable Personal Guarantee executed by Mr. Subhash Agarwal, Mr. Rajesh Agarwal, Mr. Anil Agarwal and Mr. Sunil Agarwal			10.43%					
8	SREI Infrastructure Finance Limited		24.02.2022	8,66,25,10,707	1,23,07,80,360		(i) Primary Security - a) Second Charge on all the movable assets of the borrower on which SREI Equipment Finance Limited has charge; b) Non Disposal undertaking in respect of 26,46,648 equity shares of the borrower along with a power of attorney to sell the said equity shares in case of occurance of an event of default (ii) Rs. 866,25,10,707 as on 30th Nov, 2021 covered by the personal guarantees as follows - a) Rajesh Agarwal, Subash Agarwal, Sunil Agarwal, Anil Agarwal b) date of guarantee - 20.10.2011 c) amount of guarantee - Rs. 1,00,00,00,000 each of the guarantor			3.06%			7,43,17,30,347		Claim admitted in pursuance to the order dtd. 20.12.2022 of the Hon'ble Tribunal
				47,63,52,35,598	40,20,35,03,251					100%					